

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH AT
NEW DELHI
M.A. NO.6 OF 2025
IN
ORIGINAL APPLICATION NO.617 OF 2022**

IN THE MATTER OF:

Pushpender ...Applicant

Versus

State of U.P. & Ors. ...Respondents

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FILED BY



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Place: New Delhi
Date: 27.10.2025

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
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...Respondents

**AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 4 / PRAYAGRAJ POWER
GENERATION COMPANY LIMITED IN COMPLIANCE OF THE ORDER DATED
17.07.2025**

I, Sanjay Bhargava, aged about 58 years, son of Shri Chandra Prakash Bhargava, resident of C-02/04, Prayag Vihar, Prayagraj Power Generation Company Limited, P.O. Lohgara, Tehsil- Bara, District- Prayagraj (U.P.), PIN- 212107, Authorised Representative of Respondent No. 4, i.e., M/s. Prayagraj Power Generation Company Ltd ("**Respondent No. 4**" / "**PPGCL**"), having its office at PO Lohgara, Tehsil - Bara, Pin - 212107 , do hereby solemnly affirm, declare and state on oath as under:-

1. I am the duly Authorised Representative of the Respondent No. 4 Company in the present Original Application and as such I am well conversant with the facts and circumstances of the present case, based on the information and knowledge as derived from the records maintained by Respondent No. 4 Company in its ordinary course of business.
2. I say that the present Application was disposed of by this Hon'ble Tribunal

Sanjay Bhargava



vide its Judgment dated 22.05.2024. Thereafter, the present Miscellaneous Application was filed before this Hon'ble Tribunal in the captioned matter on 10.01.2025.

3. I state that this Hon'ble Tribunal in its judgment dated 22.05.2024 passed in the present matter issued certain directions to PPGCL and further directed PPGCL to file its report on the same demonstrating its compliance.
4. I say that the following directions were issued by this Hon'ble Tribunal in its judgment dated 22.05.2024:-

"83. In view of the above, we consider issuance of appropriate directions to be essential and accordingly issue the following directions:-

- i. *CPCB, Integrated Regional Office, MoEF & CC and UPSPCB are directed to evolve an effective mechanism of monitoring compliance with EC/consent conditions stipulated to the projects for ensuring environmental friendly sustainable development.*
- ii. ***Respondent no.4-PPGCL and respondent no. 5-UTCL being zero liquid discharge units are directed to ensure that treated industrial effluent and domestic sewage are used for industrial purposes/horticulture/plantation and are not discharged in storm water drain except during monsoon.***
- iii. *Respondent no. 2-UPSPCB is directed to undertake requisite study through subject experts to examine quality and fitness of ground water for use as drinking water, ascertain the causes of contamination of ground water, recommend remedial measures required to be taken and direct the concerned Authorities and the Project Proponents, as the case may be, to take the same.*
- iv. ***Respondent no. 4-PPGCL is directed to ensure management and disposal of fly ash as per notifications issued by the MoEF & CC and guidelines issued by CPCB and UPSPCB.***
- v. *UPSPCB is directed to look into the aspect of requirement of installation of Dust Separation System and Dust Extraction system at additional points as recommended by the Joint Committee at the time of next inspection of PPGCL and UTCL and issue appropriate directions in this regard.*
- vi. *UPSPCB is directed to perform the ambient air monitoring at Berui village to ascertain the pollution level in referenced area and look into*

S. Sherga



the cause if PM10 (ug/m3) in front of the house of the applicant, if the same is higher than PM10 (ug/m3) at other locations and suggest remedial measures, if any required.

- vii. *The Divisional Forest Officer, Prayagraj is directed to verify the factual position as to whether respondents No. 4-PPGCL and 5-UTCL have developed green belt on 33 % of the project area which is stated to be measuring about 400 acres and 6.6 hectares respectively as mandated by EC and CTE/CTO consent conditions and to submit report within one month specifying the deficiencies of green belt/plantation in terms of area, location, number and nature of species of trees and suggesting measures required to be taken by respondents No. 4-PPGCL and 5-UTCL for remedying deficiencies of green belt/plantation and the budget amount required for the same.*
- viii. ***Respondents no. 4-PPGCL and 5-UTCL are directed to ensure that such deficiencies of green belt/plantation so mentioned in the report of the Divisional Forest Officer, Prayagraj are remedied so that requisite green belt/plantation of requisite width around the periphery of the plants and over 33 % of the project area is raised during forth coming monsoon season and to file compliance report in this regard within four months.***
- ix. ***Respondent No. 4 PPGCL is directed to take over the responsibility of maintenance, operation, payment of electricity bills, regulation of quality of water to be supplied and other decisions in respect ROs installed by it under its Corporate Social Responsibility and meet the requisite expenses out of its CSR fund and to file separate compliance report in this regard within two months."***

[Emphasis Supplied]

5. The relevant directions issued to PPGCL vide the judgment dated 22.05.2024 are as under:-
- (a) PPGCL being zero liquid discharge units was directed to ensure that treated industrial effluent and domestic sewage was used for industrial purposes/horticulture/plantation and is not discharged in storm water drain except during monsoon.
- (b) PPGCL was directed to ensure management and disposal of fly ash

Sharma



as per notifications issued by the MoEF & CC and guidelines issued by CPCB and UPSPCB;

- (c) PPGCL was directed to ensure that such deficiencies of green belt/plantation so mentioned in the report of the Divisional Forest Officer, Prayagraj were remedied so that requisite green belt/plantation of requisite width around the periphery of the plants and over 33 % of the project area was raised during forthcoming monsoon season and to file compliance report in this regard within four months.
- (d) PPGCL was directed to take over the responsibility of maintenance, operation, payment of electricity bills, regulation of quality of water to be supplied and other decisions in respect ROs installed by it under its Corporate Social Responsibility and meet the requisite expenses out of its CSR fund and to file separate compliance report in this regard within two months.

6. I say that this Hon'ble Tribunal, *vide* its order dated 17.07.2025, while disposing of the present Original Petition, took note (at Para 5) of the Joint Committee Report dated 16.05.2025 submitted by the District Magistrate, Prayagraj. The said report categorically records that PPGCL has developed a green belt over an area measuring 451.944 acres, which constitutes 30.79% of the total plant area of 1468 acres. Further, at Paras 7 and 8 of the order, this Hon'ble Tribunal directed PPGCL to undertake additional plantation activities to ensure full compliance with the Environmental Clearance conditions and to file an action taken report before the Hon'ble

Sharma



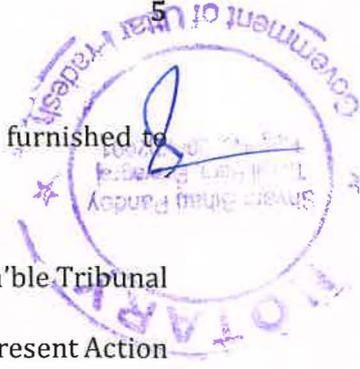
Tribunal within a period of three months, with a copy to be furnished to the District Magistrate.

7. In compliance with the aforesaid directions issued by this Hon'ble Tribunal vide order dated 17.07.2025, PPGCL is respectfully filing the present Action Taken Report / Compliance Affidavit for the kind consideration of this Hon'ble Tribunal.

Re: Development and maintenance of Greenbelt area by PPGCL.

8. I say that according to a survey conducted by Indian Institute of Technology ("IIT") BHU, Varanasi, PPGCL has successfully developed a **green belt covering 564 acres till 30.09.2025. Further PPGCL has also planted approximately 4,24,419 number of sapling in and around its plant premises.**
9. I further say that PPGCL has planted the species of sapling like Neem, Seesham; Karanj; Pipal; Bargad; Kadam; Alstonia; Gulmohar; Bamboo; Ashoka; Imli; Amla; Mango; Guava; Bougenvillia; Champa and Kanail. The copies of the green belt plantation along with the polygon map prepared by IIT BHU, Varanasi demonstrating the green belt area of PPGCL is annexed herewith and marked as **EXHIBIT-A.**
10. In view thereof, I state that PPGCL is filing the present affidavit in terms of the order dated 17.07.2025, passed by this Hon'ble Tribunal.
11. That the facts stated above in the above affidavit are true and correct to the best of my knowledge. No part of the same is false and nothing material has been concealed therefrom.

S. Sharma





DEPONENT

VERIFICATION

I, the deponent above named do hereby verify that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed therefrom.

Verified at Prayagraj, on this 27th day of October 2025.

Sharma

DEPONENT



I/we..... *Suryay Bhargava* identified
by the Clerk
Sri..... *P. P. Pandey* Advocate
on date..... in the
compound of the T. S. B. Prayagraj
U.P. Accepted and verified that the content
of this affidavit are True and correct.

*sd
P. P. Pandey
Adv.*

Shyam Bihari Pandey
SHYAM BIHARI PANDEY
NOTARY
Govt of Uttar Pradesh

Prayagraj Power Generation Co. Ltd. Bara, Prayaraj									
Plantation report & Plan									
Details of Green Belt Development									
Sl.No.	Month/Year	Area Location	Plant Species	Nos	Total Number of Sapling Planted	Total Number of Sapling Servived	Sapling Servival rate (%)	Area (Acre)	Area (Ha)
1	Year-2011-12	CHP,Township, School,DM Plant,Railway area,BTG area,L.Camp area	Neem	2100	17500	15500	88.6	20.7	8.38
			Pipal	700					
			Sheesham	2000					
			Karanj	2000					
			Jamun	1200					
			Arjun	1000					
			Chitwan	1000					
			Amaltas	1200					
			Amla	1000					
			Kadam	2000					
			Mango	1000					
			Cassia	500					
			Gulohar	800					
Bottle Brush	1000								
2	Year-2012-13	CHP,Township, School,DM Plant,Railway area,BTG area,L.Camp area	Neem	400	4411	3750	85.0	9.1	3.7
			Pipal	500					
			Sheesham	711					
			Karanj	400					
			Jamun	500					
			Arjun	500					
			Chitwan	300					
			Amaltas	600					
			Kadam	500					
3	Year-2013-14	CHP,Township, School,DM Plant,Railway area,BTG area,L.Camp area	Neem	7000	91534	74143	81	119.054	48.2
			Pipal	500					
			Sheesham	5000					
			Karanj	5000					
			Jamun	6000					
			Arjun	7000					
			Chitwan	1000					
			Amaltas	4000					
			Amla	3000					
			Kadam	7000					
			Mango	2000					
			Cassia	8000					
			Gulohar	8000					
			Bottle Brush	6000					
			Shagwan	10000					
Kachnaar	12034								
4	Year-2014-15	CHP,Township, School,DM Plant,Railway area,BTG area,L.Camp area,50 KT Silo	Chitwan	2000	24113	20496	85	35.074	14.2
			Amaltas	1000					
			Amla	900					
			Kadam	1000					
			Mango	100					
			Cassia	800					
			Gulohar	1000					
			Bottle Brush	1000					
			Shagwan	1000					
			Kachnaar	813					
			Neem	1000					
			Pipal	400					
			Sheesham	1000					
			Karanj	1500					
			Jamun	900					
			Arjun	1000					
			Ashok Sita	1000					
			Bamboo	5000					
			Foxtail Palm	1500					
Siras	1200								
5	Year-2015-16	DM Plant,Railway area,BTG area,L.Camp area,50 KT Silo,OHC,Old Camp Area,Grinding Unit	Kadam	500	8352	7016	84	9.88	4
			Mango	700					
			Cassia	800					
			Gulohar	1000					
			Bottle Brush	600					
			Shagwan	700					
			Kachnaar	500					
			Neem	448					
			Pipal	400					
			Sheesham	600					
			Karanj	1004					
			Jamun	600					
			Arjun	500					
		Railway area,BTG	Siras	1500					
			Mango	500					
			Cassia	1200					
			Gulohar	1500					
			Bottle Brush	800					
			Shagwan	1400					

6	Year-2016-17	Railway area,BTG area,L.Camp area,50 KT Silo,OHC,Old Camp Area,Grinding Unit	Kachnaar	1000	20090	17077	85	27.417	12
			Neem	1000					
			Pipal	590					
			Sheesham	1400					
			Karanj	1200					
			Jamun	800					
			Arjun	1800					
			Ashok Sita	1200					
			Bamboo	2000					
			Foxtail Palm	800					
			Amaltas	1400					
			Washingtonia Palm	2000					
			7	Year-2017-18					
Bamboo	4000								
Gulohar	2000								
Bottle Brush	3200								
Shagwan	3087								
Kachnaar	2300								
Neem	2000								
Pipal	1700								
Sheesham	2500								
Karanj	2000								
Jamun	1000								
Arjun	2000								
Ashok Sita	1800								
Sisra	2000								
Imli	2000								
Mango	1000								
Cassia	2000								
Exora tall	2600								
Mahua	1000								
Guava	3300								
8	Year-2018-19	CHP,Township, School,DM Plant,Railway area,BTG area,L.Camp area,50 KT Silo,Ash Pond area	Karanj	1000	29458	24156	82	41.99	17
			Jamun	1600					
			Kadam	1000					
			Mango	500					
			Cassia	6500					
			imli	1800					
			Guava	2200					
			Arjun	1900					
			Chitwan	1800					
			Amaltas	2200					
			Amla	1000					
			Shagwan	1000					
			Bamboo	1000					
			Gulmohar	1000					
			Bottle Brush	500					
			Shagwan	1042					
			Kachnaar	1500					
			Neem	400					
			Pipal	516					
			Sheesham	1000					
9	Year-2019-20	Township, School,DM Plant,Railway area,BTG area,L.Camp area,50 KT Silo,Ash Pond area, Plant Boundary	Arjun	1500	33598	28390	84.5	42.731	17.3
			Chitwan	1200					
			Amaltas	2000					
			Amla	1100					
			Shagwan	1600					
			Bamboo	2898					
			Gulmohar	800					
			Bottle Brush	1200					
			Shagwan	1800					
			Bargad	1000					
			Kachnaar	1600					
			Neem	1700					
			Pipal	1000					
			Sheesham	1800					
			Karanj	1500					
			Jamun	1500					
			Kadam	1800					
			Sahtoot	1000					
			Mango	400					
			Cassia	1000					
imli	800								
Pakar	2400								
Mahua	2000								
10	Year-2020-21	CHP,Plant area (Fire station, DM Plant, within plant) Hospital &	Amla	200	14500	12325	85	22.23	9
			Shagwan	1000					
			Bamboo	500					
			Gulmohar	800					
			Bottle Brush	200					
			Shagwan	1000					
			Kachnaar	500					
			Neem	1500					
Pipal	500								

		Plant, Hospital & School, Township, Horticulture	Sheesham Karanj Jamun Kadam Mango Cassia imli Guava	1500 1500 1400 1000 800 800 500 800					
11	Year-2021-22	CHP, Plant area (Fire station, DM Plant, within plant), Hospital & School, Township, Horticulture	Neem Pipal Sheesham Karanj Jamun Kadam Mango Cassia imli Guava Arjun Bargad Amaltas Amla Shagwan Bamboo Gulmohar Kachnaar	3000 1000 2000 1200 1500 2000 500 1000 500 800 1000 1000 1000 500 2000 4000 1000 1000	25000	21625	86.5	31.369	12.7
12	Year-2022-23	Township, School, DM Plant, Railway area, BTG area, L. Camp area, 50 KT Silo, Ash Pond area, Plant Boundary, etc.	Bargad Kachnaar Neem Pipal Sheesham Karanj Jamun Kadam Mango Cassia imli Guava Arjun Bargad Amaltas Amla Shagwan Bamboo Gulmohar	1000 1000 1200 500 2000 1300 500 800 200 600 526 300 700 1000 1500 700 2000 3500 1200	20526	17652	86	29.887	12.1
13	Year-2023-24	Township, School, DM Plant, Railway area, BTG area, L. Camp area, 50 KT Silo, Ash Pond area, Plant Boundary, CHP area, etc.	Kachnaar Neem Pipal Sheesham Karanj Jamun Kadam Mango Cassia imli Guava Amla Conocarpas Shagwan Bamboo Gulmohar Bottle Brush Shagwan	500 1500 510 1500 1500 1400 500 800 800 790 288 200 1000 500 500 800 200 1000	14288	12859	90	17.043	6.9
14	Year-2024-25	Township, School, DM Plant, BTG area, 50 KT Silo, Ash Pond-2 area, CHP area, Admin, Service Building, Hostels etc.	Jamun Kadam Mango Cassia imli Guava Arjun Bargad Amaltas Amla Shagwan Bamboo Gulmohar Kachnaar Neem Pipal Sheesham Karanj Pakar Conocarpas Juniprush	1000 1500 500 500 1000 500 1500 1500 1000 800 2200 3918 1500 8000 2000 1000 1500 1700 900 1500 1000	37018	35167	95	59.28	24

		Bottle Brush	1000					
		Washingtonia Palm	1000					
		Jamun	1200					
		Kadam	522					
		Mango	463					
		Cassia	2296					
		imli	560					
		Guava	1432					
		Arjun	500					
		Bargad	17					
		Amaltas	85					
		Amla	8277					
		Shagwan	3332					
		Bamboo	10					
		Gulmohar	810					
		Kachnaar	134					
		Neem	695					
		Pipal	315					
		Sheesham	13602					
		Karanj	660					
		Pakar	150					
		Conocarpas	273					
		Karoda	162					
15	Year-2025-26	Ash Dyke, Behind CHP, Rail Township area, School, Hospital, DM Plant		39044	39044	100	41.4	16.75
		Alastonia	135					
		Cheerul	1100					
		Kandmul	10					
		Peltophorum	60					
		Bakayen	160					
		Sahtoat	20					
		Loquat	7					
		Siras	2					
		Ashok	32					
		Mahua	150					
		Bel	44					
		Kathal	194					
		Banana	1					
		Aadu	14					
		Nashpati	31					
		Mosambi	20					
		Orange	20					
		Phalsa	106					
		Ticoma	25					
		Anar	66					
		Grapes	152					
		Mango	1200					
	Total			424419			564.7	229.53

Green Belt Area of PPGCL Power Plant

